NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON <u>08.02.2017</u>.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 53/16

PETITION NUMBER

TP 163/17

NAME OF THE PETITIONER (S) :

MAHIMA SHANKAR PROCESSED FOODS PVT. LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

&

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

1. SAJI P. JOHN

9845209798

SPJ Legal

Counsel for Petitioner Company is present. 2 sets of copies are filed.

Notice to OL, ROC and RD. Posted to 03.03.2017.

MEMBER (J)

MEMBER (T)